NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.46/(MAH)/2016 IA No. 32/2016 & CA NO. 50/2016

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017

NAME OF THE PARTIES:

Shri. Chandrashekhar Bellad

V/s.

M/s. Orion Offset Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. B.S. MAHAPAY ARV. tor Bhuman

2 Dr S. K. Sami Pecitione

2 Dr S. K. Sami Pecitione

IA No. 32/2016 & CA No. 50/2016 IN TCP No. 46/397-398/CLB/MB/MAH/2016

- The Learned Counsel for both the sides are present.
- 2. By the Order of the Bench adjourned to **05.07.2017.**

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 01.05.2017